

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/119/95/AMR/2022	Main Case	95 of IBC	IDBI Vs. Shri Brajendra Khandelwal, (Personal Guarantor)
	IA(IBC)/89/2024	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	Shri Brajendra Khandelwal (Personal Guarantor) Vs IDBI Bank

ORDER

Present: Ms. Tanusha K, Proxy counsel for the Petitioner.

Mr. Sanjeev Bajaj, Ld. Counsel for the PG.

Pleadings are completed. For hearing, list the matter on 09.05.2024.

IA (IBC)/89/2024:

Present: Mr. Sanjeev Bajaj, Ld. Counsel for the PG.

Ms. Tanusha K, Proxy counsel for the Respondent.

Physical copy of the counter filed, but not filed in e-portal. For filing counter in e-portal, list the matter on 09.05.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**